

WRIT PETITION (C)

FILING NUMBER: 2586/2020

BAL GOVIND MODI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Subject may be mentioned on presentation form.
2. Date in Para 20 may be verified or corrected as per Annex 2.
3. Date in Subpara 23, Index may be verified or corrected as per Annex 5.
4. F/C or T/C of page no. 20, 27 to 29, 31, 38 to 42, 44 to 45, and 50 may be given.
5. T/C of page no. 23 to 25 may be given.

Saket Kumar Singh

08/06/2020.